	pendency of Case	es, Status of each C	ase and the Number	of cases Disposed of by the	Commercial Courts	nder i de la compaña de la La compaña de la compaña d
			SCHEDULE		Commercial Courts	
			Format for Statistic	al Data		
			(See Rule 3)			
	of the Judgeship: CHATRA				For the month of:- AUGUST'	2024
SI. No.	Name of the Court	No. of cases pending (on the 1st day of the month)	No. of cases Instituted (during the month as per column 3)	Total cases pending in the Court (on the last day of the month as per column 3)	No. of cases disposed (during the month as per column 3)	
. 1	2	3	4	5		to decide the case
1	Shri Shahzad Mohammad Shahzad District & 1st Addl. Sessions Judge - cum - Speacial Court (SC/ST & Child Act) - cum - Commercial Court	1	0	0	1	0
2	Civil Judge, Sr. DivSub-Judge-I cum ACJM	0	1	1	0	0
TOTAL		1	1	4		v
		<u> </u>	-		1	0

Court Manualer Chatra

Principal District & Sessions Judge

Chatra